

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF COMMITMENT CAPITAL SERVICES LIMITED

Regd. Office: 14/2369, Gurudwara Road, Karol Bagh, New Delhi-110005.

Corrigendum to the Public Announcement which appeared in this Newspaper on September 13, 2007

1. The Schedule activity pertaining to the Open Offer has been changed and shall be read as under.

Sr. No.	Activity	Original Schedule Date and Day	Revised Schedule Date and Day
1.	Date of Public Announcement (PA)	September 13, 2007, Thursday	September 13, 2007, Thursday
2.	Specified Date (For the purpose of determining the name of shareholders to whom the Letter of Offer would be sent)	October 05, 2007, Friday	October 05, 2007, Friday
3.	Last Date for a Competitive Bid(s)	October 04, 2007, Thursday	October 04, 2007, Thursday
4.	Date by which Letter of Offer will be dispatched to the Shareholders.	October 24, 2007, Wednesday	February 11, 2008, Monday
5.	Offer Opening Date	November 02, 2007, Friday	February 15, 2008, Friday
6.	Last Date for the Revision of the Offer Price / Number of Equity Shares.	November 12, 2007, Monday	February 25, 2008, Monday
7.	Last date to withdraw acceptance tendered by shareholders	November 16, 2007, Friday	February 29, 2008, Friday
8.	Offer Closing Date	November 21, 2007, Wednesday	March 05, 2008, Wednesday
9.	Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired equity shares and / or the unaccepted equity shares / share certificates will be dispatched.	December 05, 2007, Wednesday	March 20, 2008, Thursday

The above dates where ever it appeared in the Original Public Announcement be read accordingly.

- The Last date for revision of the Offer price, where ever appearing should be read as February 25, 2008 in place of November 12, 2007.
- The Last date of withdrawal of the acceptance tendered by the shareholders, wherever appearing should be read as February 29, 2008 in place of November 16, 2007.
- The Offer price wherever appearing in original public announcement should be read as Rs 18.53 (Rupees Eighteen and paise Fifty Three Only). This Offer price includes interest amount of Rs 0.53 per share (Calculated @ 10% p.a for a period of 108 days from 04.12.2007, the schedule last date to make payment to shareholders under the Offer taking September 06, 2007 as Triggered Date to March 20, 2008, the schedule last date by which payment will be dispatched to the shareholders under the Offer).
- Nandanvan Commercial (P) Ltd which is a Non Banking Finance Company (NBFC) registered with RBI will ensure compliance with the required provisions of NBFC Rules and Regulations of RBI including the provisions regarding the Net Owned Funds (NOF).
- A suitable action would be initiated by SEBI at a later stage against the existing promoters of target company for violation of provisions of Regulation 11 by the existing promoters on 27.09.2001 and 20.09.2002.
- The Offer price in respect of instant offer is justified in terms of Regulation 20(4) of SEBI (SAST) Regulations, 1997.
- The Acquirers will start business of Coal Mining, Power Generation and Real Estate Development in the Target Company after completion of Open Offer formalities.

The Board of Directors of Sreko Indhan Ltd having its Registered Office 809, Shailis Estate, Royal Pavilian, Ameerpet, Hyderabad-500016, Nandanvan Commercial Private Ltd having its Registered Office situated 9/12, Lal Bazar Street, Kolkata-700001 and Mr. PVV Satyanarayana s/o Mr. S.R. Pinmaneni, R/o 1st Ram's VSR Apartments, Moghalrajapuram, Vijaywada-520010 accepts full responsibility for the information contained in this corrigendum to Public Announcement and for ensuring compliance with the Regulations.

This Corrigendum to the Public Announcement will also be available on SEBI's website at www.sebi.gov.in

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS



CHARTERED CAPITAL AND INVESTMENT LIMITED

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Contact Person: **Mr. Priyaranjan**

Date : 7.02.2008

Place : New Delhi